

CIRCULAR NO. 54 OF 2020

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| Sub.: | Celebration of Flag Hoisting Ceremony on the occasion of Independence Day falling on 15 th August, 2020. | |
| Ref.: | 1. | Flag Code of India, 2006. |
| | 2. | Hon'ble High Court Letter No.B(Gen) -1002/2005, dated 19 th January, 2006. |
| | 3. | Hon'ble High Court Letter No.B(Gen) /050820/ 2020, dated 5 th August, 2020. |

All concerned to note that on the occasion of Independence Day falling on Saturday, August 15th, 2020, the Flag Hoisting Ceremony will be held at Court of Small Causes, L. T. Road, Dhobi Talao, Mumbai-400002 at 8.25 a.m. at the auspicious hands of Shri. S. C. More, Hon'ble Chief Judge, Court of Small Causes, Mumbai.

Taking into consideration the prevalent global pandemic COVID - 19 and as per the directions received from the Hon'ble High Court, vide its Letter, dated 5th August, 2020, it is decided not to call the Hon'ble Judicial Officers, Learned Advocates and Staff Members for Flag Hoisting Ceremony (except some invitees).

In order to enable the Hon'ble Judicial Officers, Learned Advocates and Staff Members to attend the Flag Hoisting Ceremony, it is decided to broadcast the Live Flag Hoisting Ceremony on "YouTube". All are

requested to attend the ceremony through YouTube link, which will be shared on August 15th, 2020 at 8.00 a.m.

By Order

COURT OF SMALL CAUSES }
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MUMBAI : 11TH AUGUST, 2020 }
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(N. W. Sawant)
Registrar

